## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 917/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES:

Arpan Bhupendra Doshi

Dheeraj Aviation Ground Equipment Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

Ninod Sharma Advocate for operational JIM Creditor Adv. Adity a R. Mokashi Advocate for Respondent.

## **ORDER**

## TCP 917/I & BP/NCLT/MB/MAH/2017

- The Learned Representatives from both the sides are present. 1.
- The learned Representative from the Petitioner side has not yet intimated the 2. name of the IRP. Last chance to the Petitioner otherwise the Petition shall be decided on merits.
- For final hearing, matter is adjourned to 21/02/2018. 3.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Date: 24.01.2018

M.K. Shrawat Member (Judicial)